

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 102
Appeal No. 27/252/JPR/2023
Under Section 252(3) of
Companies Act, 2013

In the matter of:

Department of Income Tax

...Appellant

Versus

Registrar of Companies & Ors.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant	: Sandeep Pathak, Adv.
For the Respondent	: Prateek Kedawat, Adv.
For the RoC	: Pooja Singh, JTA

ORDER

Heard Mr. Sandeep Pathak, Adv. appearing on behalf of the Income Tax Department. Ms. Pooja Singh, JTA appearing on behalf of the RoC, Jaipur. Mr. Prateek Kedawat, Adv. appearing on behalf of the Respondent No. 2,3,4 seeks time to file reply. Reply, if any, may be filed within 1 week with an advance copy to the opposite counsel. No further opportunity will be given to file reply. List the matter on 02.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 18, 2024